# GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### RAJYA SABHA UNSTARRED QUESTION NO.793 TO BE ANSWERED ON 26.07.2023

# DISTRICT CHILD PROTECTION UNITS FORMED AND CURRENTLY OPERATIONAL

793 DR. KANIMOZHI NVN SOMU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of District Child Protection Units formed and currently operational, State-wise;
- (b) the status of funds allocated and sanctioned since these units are responsible for the rehabilitation and alternative care for children alongwith other services; and
- (c) whether any study has been conducted by the Ministry to assess the effectiveness of these centers, if so, the details thereof?

### ANSWER

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) : State-wise number of District Child Protection Units formed and currently operational under Mission Vatsalya Scheme is at **Annexure-I**.

(b): Funds released during the last year 2022-23 to the States/UTs including for Districts Child Protection Units under Mission Vatsalya Scheme are at **Annexure-II**.

(c): The Mission Vatsalya Scheme is implemented by the Ministry of Women and Child Development through the States/UTs. As per section 106 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (as amended in 2021), every State Government has to constitute a District Child Protection Unit (DCPU) for every district to take up matters relating to children to ensure the implementation of JJ Act, 2015 and rules thereunder.

Further, evaluation study was conducted by NITI Aayog in 2020 on Child Protection Services Scheme (now Mission Vatsalya Scheme) across 12 states (11 states and 1 UT) viz Assam, Bihar, Chattisgarh, Delhi, Jharkhand, Maharashtra, Mizoram, Rajasthan, Tamilnadu, Telangana, Uttar Pradesh, Uttarakhand. The report highlighted the importance of Statutory and Service Delivery Structures including District Child Protection Units which, *inter-alia*, stated that the state-wise cumulative number of statutory bodies constituting of Child Welfare Committees (CWC), Juvenile Justice Boards (JJB) and State Child Protection Societies (SCPS) and District Child Protection Units (DCPU) shows that Ladakh was the state with no provisions of statutory bodies and Uttar Pradesh was having the highest number. The WCD data also reflect that out of 720 districts in India, 716 districts have constituted District Child Protection Units (DCPU) and all the States and Union Territories except for Ladakh, have constituted their own State Child Protection Societies (SCPS) and State Adoption Resource Agency (SARA)". ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 793 FOR ANSWER ON 26.07.2023 BY Dr. KANIMOZHI NVN SOMU REGARDING DISTRICT CHILD PROTECTION UNITS FORMED AND CURRENTLY OPERATION

STATE/UT-WISE NUMBER OF DISTRICT CHILD PROTECTION UNIT (DCPU) FORMED UNDER MISSION VATSALYA SCHEME (AS ON 31.03.2023)

S. No.	State/UT	No. of DCPU
1	Andhra Pradesh	26
2	Arunachal Pradesh	25
3	Assam	35
4	Bihar	38
5	Chhattisgarh	32
6	Goa	2
7	Gujarat	33
8	Haryana	22
9	Himachal Pradesh	12
10	Jammu and Kashmir	20
11	Jharkhand	24
12	Karnataka	31
13	Kerala	14
14	Madhya Pradesh	51
15	Maharashtra	36
16	Manipur	16
17	Meghalaya	12
18	Mizoram	11
19	Nagaland	16
20	Orissa	30
21	Punjab	23
22	Rajasthan	33
23	Sikkim	6
24	Tamil Nadu	38
25	Tripura	8
26	Uttar Pradesh	75
27	Uttarakhand	13
28	West Bengal	23
29	Telangana	33
30	Andaman & Nicobar	3
31	Chandigarh	1
32	Dadra & Nagar Haveli and Daman & Diu	3
33	Ladakh	2
34	Lakshadweep	1
35	Delhi	11
36	Puducherry	4
	Total	763

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 793 FOR ANSWER ON 26.07.2023 BY Dr. KANIMOZHI NVN SOMU REGARDING DISTRICT CHILD PROTECTION UNITS FORMED AND CURRENTLY OPERATION

STATE/UT-WISE FUNDS RELEASED UNDER MISSION VATSALYA SCHEME INCLUDING DCPU DURING THE LAST YEAR 2022-23

(Rs. in lakh) Name of the State/UT Amount released SI. No. Andhra Pradesh 1 3677.98 Arunachal Pradesh 2 2936.49 Assam 3734.67 3 4 Bihar 3454.25 5 Chhattisgarh 765.05 Goa 5.77 6 7 Gujarat 2329.53 2938.82 8 Haryana 9 Himachal Pradesh 3091.73 10 Jammu & Kashmir 2822.85 11 Jharkhand 743.48 12 Karnataka 5856.93 13 Kerala 1284.89 Madhya Pradesh 4690.78 14 15 7132.66 Maharashtra 4826.75 16 Manipur 333.07 17 Meghalaya 18 Mizoram 1503.31 Nagaland 2630.86 19 20 3755.49 Orissa 21 Punjab 1069.08 22 6600.22 Rajasthan 23 Sikkim 1047.25 Tamil Nadu 5102.93 24 25 Telangana 2824.95 159.54 26 Tripura 27 Uttar Pradesh 6604.67 28 Uttarakhand 365.91 29 West Bengal 2663.81 Andaman & Nicobar Island 30 374.79 523.78 31 Chandigarh Dadra & Nagar Haveli 32 389.9 Daman & Diu 33 Delhi 1506.95 34 Lakshadweep 0 142.44 35 Ladakh 36 Puducherry 584.46 88476.04 Total